

evasion drive by organising transit checks, surprise visits to suspect units, critical study of price lists and classification lists of evasion-prone commodities, stock challenges and effective audit of MODVAT accounts. As a result of these efforts additional excise duty evasion of over Rs. 40 crores has been detected during the period November, 1991 to February, 1992.

A specific Circular was also issued in January, 1992 to alert field formations regarding evasion of duty by T. V. manufactures. One major case of evasion of Central Excise duty by T. V. manufacturer was detected in February, 1992 and an amount of about Rs. one crores has been realised in the said case.

[English]

#### Insurance by LIC in Kashmir Valley

6828. SHRI BHUWAN CHANDRA KHANDHRI: Will the Minister of FINANCE be pleased to state:

(a) whether insurance is not being given in to the houses belonging to Kashmir Families, which were constructed with the help of Life Insurance Corpn. loan and later on burnt to ashes by terrorists in the State;

(b) if so, the reasons therefor;

(c) whether there is any proposal to give full insurance cover to all such affected loanies or exempt recoveries from them;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The Houses constructed with help of loans from LIC are mortgaged with the LIC and are fully insured which includes insurance against the terrorist risk.

(b) Does not arise.

(c) to (e) There is no proposal before the LIC for exempting recoveries of loans and advances. No such exemption is possible because LIC, being a public financial institution, has to work on commercial principles.

#### Joint Ventures

6829. SHRI BAPU HARICHAURE: Will the Minister of COMMERCE be pleased to state:

(a) the names of the countries with which India have set up joint ventures during 1991-92 and propose to set up during 1992-93;

(b) the fields in which such joint ventures have been set up or are proposed to be set up; and

(c) the other details of such joint ventures?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (c). A Statement of joint venture proposals approved between 1.4.91 and 31.3.92 is enclosed. No proposal have yet been cleared for 1992-93.

## STATEMENT

S. No.	Name of the Indian Company	Country	Field	Indian equity (in foreign currency)	%age	Date of approval
1	2	3	4	5	6	7
1.	Tata Aluminium Ltd. C/o Tata Chemicals Ltd. Bombay	Venezuela	Aluminium melter plant	US\$ 140,000,000	40	25.4.91
2.	Deepak Fertiliser & Petrochemicals Corpn. Ltd., Bombay	USA	Phosphoric Acid	US\$ 9,000,000	51	26.4.91
3.	Tata Consultancy Service Bombay	USA	Computer System & Utilities etc.	US\$ 3,250,000	1	10.10.91
4.	ION Exchange (I) Ltd. Bombay	USA	Water Treatment Plant & technical services	US\$ 200,000	50	6.12.91
5.	Usha Services & Consultancy (P) Ltd., New Delhi	USA	Computer Software	US\$ 112,500	75	25.2.92
6.	Gujarat Sathi Prakashan Pvt. Ltd., Gujarat	USA	Publication of Gujarati Language Newspaper	US\$ 10,000	40	11.3.92
7.	Bisleri Beverages Ltd., Bombay	Uzbekistan USSR	Soft drinks	Rb. 646,370	49	29.4.91

Sl. No.	Nams of the Indian Company	Country	Field	Indian equity (in foreign currency)	%age	Date of approval
1	2	3	4	5	6	7
8.	Varuna Management & Services (P) Ltd., Bombay	Odessa Ukraine	4 Star Hotel	Rb. 200,000	20	2.5.91
9.	Mideast India Ltd., New Delhi	Marie ASSR USSR	Processing of raw hides, Mfg. & Mktg. of leather products	Rb. 513,000	45	15.5.91
10.	Delhi Dairy Specialities (P) Ltd., New Delhi	Turkmanian SSR, USSR	Mineral water project	Rb. 92,000	20	7.6.91
11.	Delhi Dairy Specialities (P) Ltd., New Delhi	-do-	Departmental store	Rb. 92,000	20	7.6.92
12.	K.E.I. Systems (P) Ltd., New Delhi.	Moscow Russia	Hardware & software integration & devp. of 3D graphic software in the area of geophy- sical prospective.	US\$ 70,000	10	3.12.91
13.	Machinentfabrik Polygraph (India) Ltd., Bombay	-do-	Trading activities	Rb. 100,000	32.40	24.12.91
14.	Universal Foods Pvt. Ltd., Bombay	Alma Ata USSR	Restaurant	Rb. 147,000	49	24.12.91

Sl. No.	Name of the Indian Company	Country	Field	Indian equity (in foreign currency)	%age	Date of approval
1	2	3	4	5	6	7
15.	CEAT Finance Co. Ltd., Bombay	Russia	Mfr. of microwave ovens	Rb. 1726,000	33.33	27.12.91
16.	Computer Aided Learning Systems (P) Ltd., New Delhi	ORYOL USSR	Mfr. & marketing of computer hardware	Rb. 120,000	50	24.12.91
17.	U.B. Ltd., Bangalore	Lative USSR	Manufacture of Beer	Rb. 8084,760	40	23.12.91
18.	Greaves Cotton & Co. Ltd. Bombay	NOVGOROD RSFSR (USSR)	Trading of Indian goods	Rb. 100,000	25	8.1.92
19.	Sealol Hindustan Technologies Pvt. Ltd. Pune	KRASNKAMSK USSR	Mfr. of mechanical seals & Trading and Indian products.	Rb. 979,000	32	21.1.92
20.	Liberty Shoes Ltd., New Delhi	ELIZA, USSR	Processing of hides leather tannery	Rb. 2,635,000	31	13.2.92
21.	Liberty Shoes Ltd. New Delhi	Moscow Russia	Leather garments	Rb. 186,000	31	26.2.92
22.	Associated Beverages (P) Ltd. Assam	Georgia USSR	Marketing of Proce- ssed food & food processing	Rb. 500,000	50	26.2.92

Sl. No.	Name of the Indian Company	Country	Field	Indian equity (in foreign currency)	%age	Date of approval
1	2	3	4	5	6	7
23.	Ratan Exports & Industries Ltd., New Delhi	Moscow Russia	Mfr. of Blended Tea	Rb. 343,000	49	27.2.92
24.	Natesan's Antiquarts (P) Ltd. Bangalore	U.K.	Sale of Handicraft Articles	£ 34,000	34	5.9.91
25.	Triveni Food products (P) Ltd. Calcutta.	U.K.	Sale & marketing of marine products	US\$ 200,000	50	24.2.92
26.	Beest & Crompton Engg. Ltd. Madras.	Saudi Arabia	Contracting business in Electrical & mechanical lines for turnkey projects & services.	SR 980,000	49	3.5.91
27.	Gujarat Injents Ltd. Baroda	UAE	Mfg. of I.V. Fluids	USS 100,000	6.67	10.10.91
28.	Indian Products Trading Co. Pvt. Ltd., Bombay	UAE	Mfr. of re-rolling products.	Dh. 900,000	36	16.12.91
29.	Ispat Alloys Ltd. New Delhi	Indonesia	Ferro Alloys complex	US\$ 3,200,000	24.6	3.5.91
30.	Sorn Dutt Builders Ltd. New Delhi	Thailand	Development & construction of commercial complex	Bhat 30,000,000	30	3.7.91

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1	2	3	4	5	6	7
31.	Som Dutt Builders Ltd. New Delhi	Thailand	Development & construction of multi storeyed commercial complex	Bhat 30,000,000	30	3.7.91
32.	Salem Textiles Ltd., Salem	Malaysia	Mfr. of Dyed Yarn	M\$ 1431,000	60	3.9.91
33.	M.N. Dastur & Co. Ltd. Calcutta.	Malaysia	Consultancy	M\$ 100,000	25	11.12.91
34.	CEAT Investments Ltd. Bombay	Malaysia	Mfr. of Tyre Cord Dipped Fabrics	M\$ 141,60,000	40	18.12.91
35.	Advani Oerlikon Ltd. Bombay	Malaysia	Mfr. of Welding electrodes	M\$ 500,000	25	17.2.92
36.	Titanium Equipment & Anode Mfg. Co. Ltd., Madras	Malaysia	Industrial Unit	M\$ 673,000	70	5.3.92
37.	Dabur India Ltd., New Delhi	Nepal	Herbal products	NRs. 6,000,000	80	9.10.91
38.	MIL Industries Ltd., Madras	Singapore	Marketing of Rubber lined equipment etc.	S\$ 84,000	49	30.12.91
39.	Eurovista Trading Co. Ltd., Bombay	Singapore	Trading	S\$ 130,000	65	13.2.92

Sl. No.	Name of the Indian Company	Country	Field	Indian equity (in foreign currency)	%age	Date of approval
1	2	3	4	5	6	7
40.	Kirloskar Electric Co. Ltd., Bangalore	Singapore	Trading	S\$ 9, 3750	37.5	24.2.92
41.	Unit Trust of India, Bombay	Sri Lanka	Unit Trust	Sl. Rs. 5000,000	20	13.2.92
42.	Ajay Himanshu & Co. (P) Ltd., Bombay	Japan	Trading & marketing of cut & polishes diamond & Jewellery	Yen 13,500,000	45	24.12.91
43.	Roadmaster Industries of India Ltd., New Delhi.	Uganda	Mfr. of bicycles bicycle components & accessories	US\$ 1200,000	60	15.10.91
44.	Grasim industries Ltd., Bombay	Egypt	Mfr. of carbon black	US\$ 2250,000	15	21.10.91
45.	Fortune International Ltd., New Delhi.	Hungry	Restaurant	JUF 17,280,000	43	16.12.91